

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

P.R. No. 106A/(MAH)/2013
C.A. No. 114/2015

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Hari Prasad Kanoria & Ors.
V/s.
Asian Healthcare Services Ltd.

SECTION OF THE COMPANIES ACT: 167 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Vaisakh Shegi Tb Kanoria & Co	Adv. for Applicant	Nar

ORDER

CA 114/2015 IN PR 106A /73(4)/NCLT/MB/MAH/2017

Part heard. For further hearing of applications along with the main petition, list this matter on 11.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)